COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 185 of 2015

Dated: 6th September, 2017

In the matter of:

M/s Kalini Industries Pvt. Ltd.	 Appellant(s)
Vs. Rajasthan Electricity Regulatory Commission & Ors.	 Respondent(s)

<u>ORDER</u>

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on 21.11.2017.

PPS/Court Master

SS